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W.P(C)No. 354 OF 2002
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ITEM No.101 Court No.6 SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (C) NO.354 OF 2002@@
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Syed T.A. Naqshbandi & Ors. Petitioner (s)

VERSUS

State of Jammu & Kashmir & Ors. Respondent (s)

(With appln. for interim relief and with office report)

Date : 01/05/2003 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE D.M.DHARMADHIKARI

For Petitioner(s) Mr. L. Nageswara Rao, Sr.Adv.
Mr. Amit Dhingra,Adv.
Mr. P.H. Parekh,Adv.
for M/s. P.H. Parekh & Co.,Advs.

For Respondent (s)/ Mr. Harish N. Salve, Sr.Adv.
High Court of Ms. Meenakshi Sakhardande,Adv.
Jammu & Kashmir Ms. Neelam Sharma,Adv.
Mr. Sam Mathew,Adv.
Mr. Tara Chandra Sharma,Adv.

For RR 3 to 8 Mr. B. Dutta, Sr.Adv.
Ms. Shamama Anis,Adv.
Mr. S. Mehdi Imam,Adv.
Mr. Anis Suhrawardy,Adv.

Upon hearing counsel the Court made the following
O R D E R

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Mr. L. Nageswara Rao, learned senior counsel started his arguments at 10.35 AM and concluded at 12.05 PM. Thereafter, Mr. Harish N. Salve, learned senior counsel made his submissions till 2.20 PM. After that, Mr. B. ...2/-

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Dutta, learned senior counsel argued upto 2.25 PM.

Thereafter, Mr. L. Nageswara Rao, learned senior counsel
replied in rebuttal upto 2.45 PM.

Hearing concluded.

Judgment reserved.

.SP1

(Neena Verma)
Court Master

(S. Malkani)
Assistant Registrar

LIST OF BOOKS@@
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1. 1999 (4) SCC 579 at 597, para-32
2. 1988 (3) SCC 211